

**Homeless people in the country**

2392. SHRI C.M. RAMESH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is aware of the fact that at least 30 lakh homeless people are there across the country; and

(b) if so, the steps taken by Government to provide shelter to those homeless people?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) As per Census of India 2011, the total houseless population in the country is 17,72,889. Out of this, the urban houseless population in the country is 9,38,348.

(b) 'Land' and 'Colonisation' are State subjects, therefore it is the primary responsibility of State Governments to provide shelter to homeless people. However, in order to complement and supplement the initiatives taken by State Governments, Ministry of Housing and Urban Poverty Alleviation has introduced a new scheme namely 'Shelter for Urban Homeless (SUH)' to provide permanent shelters with basic facilities to urban homeless as a component of the National Urban Livelihood Mission (NULM) during the current Five Year Plan period.

**Slum population in the country**

2393. SHRI T.M. SELVAGANAPATHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that one-eighth of India's urban population lives in slum, if so, the details thereof;

(b) whether it is also a fact that the number is significantly lower than the 14 million slum households identified by the Census in 2011; and

(c) whether Government has set any target to reduce the said figure before the next census and if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) The Registrar General of India has informed that as per Census 2011 (Population Enumeration), out of urban population of 377.1 million of the country, a total of 65.49 million live in Slums which constitutes one sixth of

the total urban population of the country. Total number of Slum Households in the country is 13.9 million. However, as per the findings of the 69th Round (July, 2012-December, 2012) sample survey of National Sample Survey Organization (NSSO), an estimated 8.8 million households live in slums in the country.

(c) Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 for 7 years for assisting State Governments in providing housing and basic services to urban poor/ slum dwellers in 65 select cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns, under the Integrated Housing and Slum Development Programme (IHSDP). JNNURM has been extended upto March, 2015 for completion of projects sanctioned upto March, 2012.

In addition, Government launched Rajiv Awas Yojana (RAY) in two phases; the preparatory phase in June, 2011 for a period of two years which ended in June, 2013 and implementation phase in September, 2013 for the period of 2013-22. All cities/UAs can take advantage of the Scheme. The selection of cities/UAs under the scheme is to be made by the States in consultation with the Centre. Government of India provides capital subsidy to the extent of 50% to 80% of unit cost of houses including infrastructure cost depending on the population of the city under this scheme. The scheme targets to benefit 1 million Households (HHs) under RAY with access to decent shelter, civic and social amenities, institutional credit and creation of affordable housing stock during the Twelfth Five Year Plan.

#### **Proposal to make housing a fundamental right**

2394. SHRI RAJKUMAR DHOOT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to make right to housing fundamental rights by amending the Constitution; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION  
(DR. GIRIJA VYAS): (a) No, Sir.

(b) Housing is a private good, individuals make effects over a period of time to acquire suitable house as per their needs. Again, Housing is a State subject, Government of India facilitates provision of housing through its various schemes